

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

31. IA 344/2024 in C.P. (IB)/908(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.06.2024**

**NAME OF THE PARTIES:- IA 344/2024 Janakalyan Sahakari Bank
Limited Vs. Sunil Sumant Chavan**
IN THE MATTER OF
Yes Bank Limited
V/s
Kunal Jiwaraajka

Section: 60(5) U/s 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Vedanshi Shah i/b Mahalakshmi Ganpathy appeared for the Applicant in IA
344 of 2024. List this matter on **28.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)